

ITEM NO.54

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 236-238/2015

VINOD KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ORS. ETC.

Respondent(s)

Date : 20/11/2015 These appeals were called on for hearing today.

For Appellant(s) Dr.Ajay Kumar,Adv.
Mr. Kaushal Yadav,Adv.

For Respondent(s) Mr./Ms.Santosh Kumar,Adv.
Ms. Anindita Pujari,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the
additional documents, if any, within a period of four weeks.

List the matter again on 02.02.2016.

(M V RAMESH)
Registrar

SB